

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

12.12.2013

OA No.811/2013

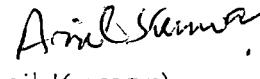
Mr. Sandeep Singh Shekhawat, Counsel for applicant.

The applicant has filed this OA requesting to count his previous experience of SIHM Jodhpur as Assistant Lecturer in continuity with the present post of Assistant Lecturer at IHM Jaipur. He has given a representation 17.05.2013 (Annexure A/10). The respondents are directed to decide the representation of the applicant by a reasoned & speaking order according to the provisions of law expeditiously but in any case not later than a period of three months from the date of receipt of a copy of this order.

If the applicant is still aggrieved by the decision taken by the respondents on his representation, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

  
(Arvind Rohee)  
Member (J)

  
(Anil Kumar)  
Member (A)

*ahq*